GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA UNSTARRED QUESTION NO-3633** ANSWERED ON-02/04/2025

BHARATMALA PARIYOJANA PHASE II,

3633. SMT. REKHA SHARMA: SHRI BRIJ LAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether Government plans to expand the Bharatmala Pariyojana Phase II;
- (b) whether there are any specific targets for expressway construction under this phase, if so, the details thereof;
- (c) whether Bharatmala Phase II will complement the existing national highway network; and
- (d) whether there are any proposed changes in the land acquisition process to fast-track project execution, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) No Sir. There is no approved Scheme of Government by the name of Bharatmala Pariyojana Phase II.

(d) The provisions of the acquisition of land for National Highways is done under National Highways Act, 1956. To expedite Land Acquisition process, the Government has developed Bhoomirashi portal, which enables faster processing of various notifications and transparency with direct credit of compensation amounts to beneficiaries' accounts. Further, regular monitoring is being done at various levels including review by the High Powered committee headed by respective Chief Secretaries of State Governments for Land Acquisition to expedite the land acquisition process.
